

ITEM NO.29

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 870/2024

DEEP SHIKHA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH THROUGH ITS SHO & ANR. Respondent(s)

Date : 16-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Bankey Bihari, AOR
Mr. Birendra Bikram, Adv.
Mr. Kartikeya Gautam, Adv.

For Respondent(s)

Mr. Shaurya Sahay, AOR
Mr. Aditiya Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Respondent No.2 has been served through mother. Hence,
service is deemed to be complete but none has entered
appearance.

Original records not required.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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